

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1109/(MAH)/2017
CA No.

CORAM: Present: Ms. INA MALHOTRA
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 21.06.2017

NAME OF THE PARTIES: Shrilekha Trading Pvt.Ltd.
V/s.
Topworth Steel & Power Pvt.Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
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ORDER

CP No. 1109/I&BP/NCLT/MB/MAH/2017

Respondent has been served and has put in an appearance. He prays for
some time to file his reply. At his request, adjourned to 23rd June 2017.

Sd/-
Ina Malhotra
Member (Judicial)